## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1388/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES:

Artefet Infrastructure Ltd.

V/s.

Valecha Engineering Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

11

KRITIKA

RRISHNAMORTHY

ADVOCATE

APPLICANT

PARTNER, AK& PARTNERS

## ORDER

## C.P. No.1388/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- From the side of the Respondent/Debtor Valecha Engineering Limited, the 2. Learned Counsel has stated that the Four Petitions have been "Admitted" before the Hon'ble High Court and in connection of the admitted Petitions, undertakes to file the requisite Orders of the Hon'ble High Court. Adjourned to

11.01.2018.

Sd/-

**BHASKARA PANTULA MOHAN** 

Member (Judicial)

21.12.2017

M.K. SHRAWAT Member (Judicial)